

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.34/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Ms. Kalpana Srivastava

V/s.  
M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Zal Andhyarajina, Advocate Mr. Anash Menon, Ms. Salonee Kulkarni, Ms. Sukhiti Jaiswal	i/b Shardul Amarchand Mangaldas for R2	} Salonee
2.	Mr. Sharan Jagtiani, Advocate a/w Ms. Lizum Wangdi i/b Trilegal	} for the Petitioner	} Wangdi

ORDER

T. Co. Appeal No. 34/59/CLB/MB/MAH/2014

1. Ld. Representatives of both the sides are present. Due to paucity of time, matter could not be heard today.
2. List this matter for hearing on 19.01.2017 by the order of this Bench. Date is duly communicated to both the sides.

Dated: 5<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)